## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAL**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/159/2016

NAME OF THE PETITIONER(S)

: R. Srinivasan & Another

NAME OF THE RESPONDENT(S)

: M/s Thangam Metal Cans Pvt Ltd & 11 Others

UNDER SECTION

: 397/398

S.No.

NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

CARANAJAM - R, RY

Cankanayam - R, RY

## **ORDER**

Counsels for both the parties are present. Counsel for the Petitioner submitted final arguments. Counsel for the Respondent prayed for time to make final submissions. At request, time is enlarged. Put up on 19.12.2017 at 10.30 A.M.

> -sel-MEMBER (JUDICIAL)

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